

SELF REGISTRATION - FAQs

1. Which intermediaries are referred to as MIRSD Intermediary (Direct)?

MIRSD deals with registration of the following intermediaries

- a. Stock Brokers
- b. Depository Participants
- c. Merchant Bankers
- d. Registrar to an Issue and Share Transfer Agents
- e. Credit Rating Agency
- f. Debenture Trustees
- g. Underwriters
- h. Bankers to an Issue
- i. KYC Registration Agencies (KRAs)

Of these, the applications for stock brokers and depository participants are received through Exchanges and Depositories. However, applications for all other intermediaries are made by the intermediary itself directly to SEBI which are examined by MIRSD. Thus, MIRSD Intermediary (Direct) refers to any of the intermediaries mentioned from ('c' to 'i').

2. How do I make an application for registration?

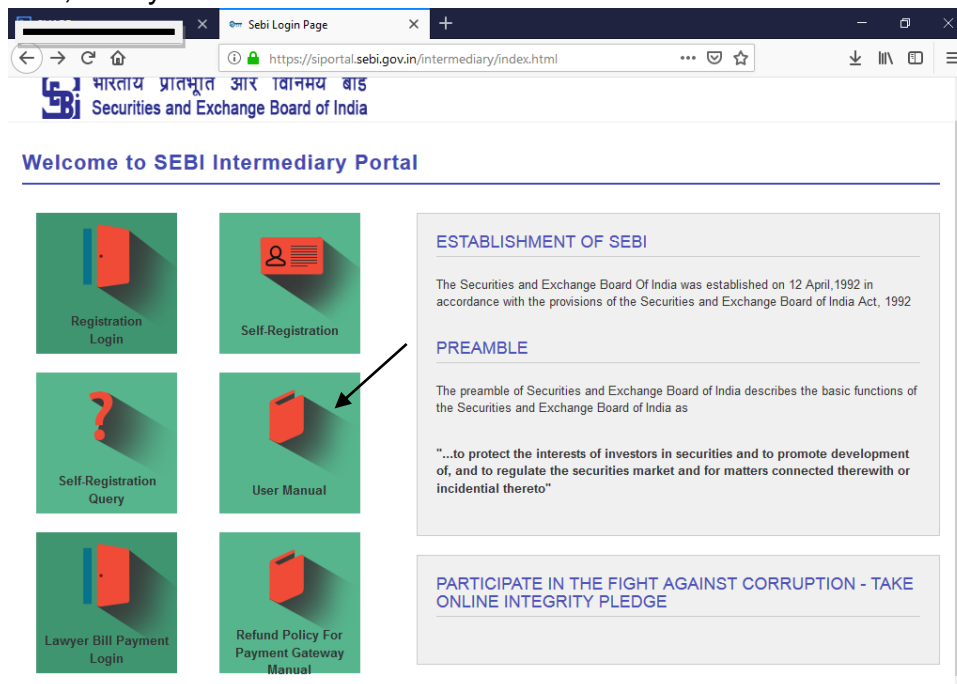
An entity applying for new registration as a MIRSD Intermediary (Direct), except for KRAs, needs to apply online through SEBI Intermediary Portal ("SI Portal"). Applications for KRAs shall be received offline.

Direct link for the same is <https://siportal.sebi.gov.in/intermediary/index.html>

The screenshot shows the SEBI Intermediary Portal website. The header includes the SEBI logo and the text "भारतीय प्रामुख्य आर वानमय बाइ" and "Securities and Exchange Board of India". Below the header is a navigation menu with six icons: "Registration Login", "Self-Registration", "Self-Registration Query", "User Manual", "Lawyer Bill Payment Login", and "Refund Policy For Payment Gateway Manual". The main content area is divided into three sections: "ESTABLISHMENT OF SEBI", "PREAMBLE", and "PARTICIPATE IN THE FIGHT AGAINST CORRUPTION - TAKE ONLINE INTEGRITY PLEDGE".

3. Is there a tab through which an applicant can understand the basic of the SI Portal?

Yes, kindly read the User Manual for the same.



4. There are two tabs namely Registration Login and Self-Registration Login. What is the difference between the two?

An entity which is not registered with SEBI under any capacity and desirous of becoming registered as one of the MIRSD Intermediary (Direct) has to use the Self-Registration tab to enter basic information and pay the application fees.

Once the payment has been confirmed, the applicant will get login and password to login in the Registration Login.

5. Does a SEBI-registered intermediary who has not used SI Portal earlier need to start from Self-Registration tab and pay the application fees again?

No, Self-registration tab is only for non-SEBI registered entities. In case a SEBI registered intermediary does not have a login id and password, kindly send a request to mirsd-dor@sebi.gov.in and /or portalhelp@sebi.gov.in to provide you with the login id and also make a mention of your SEBI registration number.

6. A SEBI-registered intermediary has paid application fees in the Self-Registration Portal. Can it get a refund of the same?

No, the application fees are non-refundable.

7. What are the payment options available for payment of application fees?

The entity after entering the details shall be directed towards the payment gateway. There are 2 modes of payment that can be used to pay fees on the SI Portal.

I. DD:

Select “DD” and add the details of the same in the fields so provided. Click on to the add button and the details should be saved in the application. Once the same are saved, please press the submit button and an application number will be generated. On successful submission of the application, you should be getting a message to that effect.

II. Online:

- a. On selecting the online option and clicking on “Pay Now”, applicant will be redirected to the payment gateway (please refer attached screenshots).
- b. There are 3 modes of Payment here:
 - i. Debit Card/Debit Card + ATM PIN: applicant has to enter the card details and ATM PIN (or) OTP depending on the option selected.
 - ii. Internet Banking: applicant can login to internet banking through Payment Gateway and pay the fees
 - iii. NEFT/RTGS: Upon selecting this option, a challan will be generated with the instructions for payment (screenshot attached). Applicant has to approach their branch and pay the fees within 2 days.

The relevant screenshots are given below:

Online Payment Gateway options:

The screenshot displays the BillDesk online payment gateway interface. The browser address bar shows the URL: https://pgi.billdesk.com/pgidsk/ProcessPayment?sessionId=0000rLlBrE_V5F6Bm3HvCal8ftO:1a7ou2e11?wp. The page header includes the logos of the Department of Electronics and Information Technology, Ministry of Communications and Information Technology, Government of India; Pay Gov India National Payment Services Platform; and the National e-Governance Plan (Public services closer home).

The main content area is titled "Pay using Debit Card" and features a sidebar with four payment options: Debit Card, Debit Card + ATM PIN, Internet Banking, and NEFT/RTGS. The "Debit Card + ATM PIN" option is selected. The form fields include:

- Card Number:** A text input field with the placeholder "Enter card number".
- Expiration Date:** Two dropdown menus for "Month" and "Year".
- CVV/CVC:** A text input field.
- Card Holder Name:** A text input field with the placeholder "Enter card holder name".
- Merchant Name:** A text input field containing "SEBI".
- Payment Amount:** A text input field containing "₹ 2.00".

The footer of the page includes the NSDL logo (Technology, Trust & Reach) and the BillDesk logo (Powered by BillDesk All payments. Simple). The Windows taskbar at the bottom shows the system time as 11:30 AM on 1/31/2019.

On selecting NEFT

The screenshot shows a web browser window displaying the BillDesk payment interface. The browser's address bar shows the URL: https://pgi.billdesk.com/pgidsk/ProcessPayment?sessionid=0000rLiBrE_V5F6Bm3HvCal8ftO:1a7ou2e11?wp. The page header includes the logos of the Department of Electronics and Information Technology, Ministry of Communications and Information Technology, Government of India; Pay Gov India National Payment Services Platform; and the National e-Governance Plan (Public services closer home).

The main content area is titled "Pay using Online EFT" and contains the following elements:

- A left-hand menu with options: Debit Card, Debit Card + ATM PIN, Internet Banking, and NEFT/RTGS. The NEFT/RTGS option is currently selected.
- A central section titled "Pay using Online EFT" with the instruction "Please select your payment option from the list below." Below this is a text input field containing "Online EFT" and a prominent yellow "Make Payment" button.
- A right-hand summary box showing "Merchant Name: SEBI" and "Payment Amount: ₹ 2.00".

At the bottom of the page, there is a footer with the NSDL logo (Technology, Trust & Reach) and a "Powered by BillDesk" logo.

The Windows taskbar at the bottom of the screen shows the search bar with the text "Type here to search", several application icons, and the system clock displaying "11:30 AM 1/31/2019".

EFT Receipt

Bank: BILLDESK BKC Branch, Star House, C-5, G Block, Ground Floor, Bandra Kurla Complex, Bandra East, Maharashtra, Mumbai 400 051.

Challan Details


Challan Creation Date: 31/01/2019 Recommended transfer within: 2 days of challan creation


I/We (sender) have read, understood and accepted the following terms & conditions:

1. I/We will execute NEFT/RTGS from my/our bank within 2 days of creating this slip, post which funds may be refunded and required service may not be rendered.
2. Beneficiary Account Number mentioned in this Challan slip is applicable for current transaction only. For any other or new transaction, kindly initiate a new transaction workflow from merchant's website only.
3. **NEFT/RTGS should be initiated by using person to person bank account transfer only [R41 mode only].** In case you are requesting your bank branch to initiate NEFT/RTGS on your behalf, it must be specifically using R41 mode only. Using any other mode for transfer of funds will be treated as invalid and required services will not be rendered.
4. NEFT/RTGS transfer amount should be an exact match with transaction amount mentioned on this slip (including paisa). Do not round off the transfer amount even for the second decimal place.
5. I/We will not initiate multiple NEFT/RTGS by breaking the amount in more than one part. Such EFTs will be treated as invalid transactions and required service will not be delivered.
6. NEFT/RTGS should be initiated from the sender's bank account only as any refund/reversal will be credited in the same bank account.
7. It is sender's responsibility to ensure that the bank account is enabled for incoming NEFT/RTGS in case of refunds.
8. A nominal amount may be charged to the sender towards refund processing for invalid transactions / Refunds.
9. Bank of India customers are requested to visit branch and make the transaction through CBS menu by choosing BILLDESK option.

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 **Bank of India**
Relationship beyond banking

Powered by:
 **BillDesk**
All your payments. Single location.

11:31 AM 1/31/2019

8. How much time will it take to get login id and password for the registration tab after payment of application fees?

The login id is issued once the payment has been confirmed. Hence, the login id is received much faster when payments are made through NEFT or Online Transfer as compared to Demand Drafts.